

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 30.07.2019 (TUESDAY)

COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No 2340 of 2019 in Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty & Sons Pvt Ltd & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Nishant Shankar Isha Khurana (R1)(R10) Saneep Narain N. Batra Anjali (R2)-(R7)

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragonath	S. Santanam Swaminadhan
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For Hearing

3.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors. With	Arvind Kumar	Pooja Saigal Aksahay Gupta
4.	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta
5.	Comp. App. (AT) No. 58 of 2019	Late Devraj Dhanram Represented by his Legal representatives: Mrs.Geetha devraj & Ors. Vs. Firebricks & Potteries Pvt. Ltd. & Ors.	Balaji Srinivasan	A Murali (R1-5), Goutham Shivshankar (R9), Vishakha Gupta (R-11), Abhijit Atur (R6-8, 10)
6.	Comp. App. (AT) No. 381 of 2018	Seasons Creation Pvt. Ltd. Vs. ROC, NCT of Delhi & Haryana	Sachin Sood	Mahender Kumar Bhardwaj

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By Order

-sd/-
Registrar